

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/11/KOB/2024
SECTION	SEC. 59 IBC
NAME OF PARTIES	CS RAMACHANDRAN THEKKUMKAT MADATHIL (LIQUIDATOR) IN THE MATTER OF K CHITILAPPILLY CAPITAL PRIVATE LIMITED V/S REGISTRAR OF COMPANIES
PETITIONERS ADVOCATE/ PROFESSIONAL	CS RAMACHANDRAN THEKKUMKAT MADATHIL (LIQUIDATOR)
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC

23 April 2024

ORDER

CP(IBC)/11/KOB/2024

This is a Company Petition bearing No. 11/KOB/2024 filed by the Liquidator under Section 59 of IBC, 2016 seeking Voluntary Liquidation of the Corporate Debtor.

Learned Counsel, Mr. Sunil N appears along with Learned Liquidator Mr. Ramachandran Thekkumkat Madathil through virtual mode. Learned ARoC, Ms. Bindu Vergis is appeared through virtual mode and presented the report of ROC.

Matter heard for a considerable time and **reserved for orders.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**